

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV – Special Bench

9. IA-1611/2024 in C.P.(IB)/2146(MB)/2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MS. LAKSHMI GURUNG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 08.04.2024

NAME OF THE PARTIES: Stressed Assets Stabilization Fund
Vs.
Precision Containeruers Ltd.

SECTION: 7, 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

This matter is heard through Video Conference:

1. Mr. Chetan T. Shah, Monitoring Agent in Precision Containeurs Ltd. present in IA-1611 (VC).
2. **IA-1611/2024:** This is an Application filed by the Monitoring Agent of Precision Containeruers Ltd. to place on record the status report on implementation of the resolution plan.
3. The above report is taken on record and the IA is **disposed** of.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)